





NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/20/2017  
NAME OF THE PETITIONER(S) : THEJESWAR  
NAME OF THE RESPONDENT(S) : SPECTRUM HI STYLE SHOPPERS PVT LTD + 4  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

- |    |                                      |                     |   |
|----|--------------------------------------|---------------------|---|
| 1. | K. Nithyaneelhar<br>for Thirayambal. | Counsel for R 4     |   |
| 2. | S.R. RASAGOPAL<br>ROHAN RAO ASEKARAN | Counsel for R 1-R 3 |  |
| 3. | Mune Mohamedeen                      | Counsel for R 5     |  |
| 4. | Deepa.M<br>for Adv. B. Shanaraj      | counsel for Ptnr.   |  |

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## **ORDER**

Ms Deepa M, counsel for petitioner present. Shri Rohan Rajasekharan, counsel for R1 to R3 present and filed vakalat. Shri K Nithyavendhan, counsel for R4 present and filed vakalat. Shri Meera Mohideen, counsel for R5 present. Counsel for respondents sought time for filing counter. Counsel for R1 to R3 submitted that as per the order passed by this Bench on 17.4.2017, he has filed the balance sheet showing the revenue and expenditure which has been filed before the ROC and furnished copy of the same to the other side. Time extended at request with a direction to the respondents to file counter and furnish copy of the same to the counsel for petitioner in advance to enable them to file rejoinder, if any, by the next date of hearing. Put up on **26.07.2017 at 10.30 A.M.**

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)